

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 7

IA 40/2023 (NEW IA) MA 3002/2019 CA 93/2021 CA 538/2022 CA 338/2021 IA 31/2023 IN CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Union of India**
VS
Infrastructure Leasing and
Financial Services Ltd. & Ors

Appearance (via video-conference):

For the Applicant IN

IA 31/2023

: Mr. Janak Dwarkadas, Senior
Advocate: Mr. Zal Andhyarujina,
Senior Advocate; Ms. Misha, Adv.;
Ms. Mahima Sareen, Adv.; Mr.
Satyajit Bose, Adv.

CA 338/2021

MA 3002/2019

CA 538/2022

: Adv Siddharth Kakka i/b AMLEGALS
: Kavita Brid- Chavan a/w Honey
: Senior Counsel Shiraz Rustomjee,
V. S. Negi, Ekta Tyagi,
Priyamvada Singhania, Sneha Barange
Chandnani i/b Rajani Associates

IA 40/2023

For the Respondents no's

1 & 2 in IA 31/2023

: Sanjana Pandey i/b Menon & Mankava

: Drishti Das a/w Ms. Roma Bhojani
I/b Cyril Amarchand Mangaldas

R-1 IN MA 3002/2019

: Adv. Ms. Sonali Aggarwal ib/
Dhruve Liladhar & Co

For Union of India

: Mr. Aditya Sikka a/w Ms.
Vasudha Vijaysheel

for the Claims Management
Advisor

: Adv. Deep Roy along with Adv. Dhaval
Savla and Adv. Disha Mohanty

Section 241-242 of the Companies Act, 2013

ORDER

IA 40/2023, MA 3002/2019, CA 93/2021, CA 338/2021, IA 31/2023

List these applications on Board on 23.03.2023.

CA 538/2022

List this matter on Board on 21.03.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)